

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 273 OF 2019

Dated : 30th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

KSK Mahanadi Power Company Limited ... **Appellant(s)**
Versus
Madhyanchal Vidyut Vitran Nigam Limited & Ors. ... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Abhishek Kumar for R-1 to R-4

Ms. Poorva Saigal
Ms. Anushree Bardhan
Ms. Tanya Sareen for R-5

ORDER

It is represented that pleadings are complete. List the matter for hearing on
10.02.2020.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

kt/mkj